

COURT NO. 03
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE: APPEARANCE OF ONLY THOSE LEARNED COUNSELS WILL BE MARKED, WHO APPEARED WHEN
THE MATTER IS CALLED OUT.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-8170/2023 CM APPL. 34087/2023	DR. (MRS.) SHARDA ARYA V/s UNION OF INDIA & ORS.	SHIV KUMAR PANDEY, RAVIKESH KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: SK PANDEY (SKAPANDEY@DLA.NET.IN)(9711772814)(PETITIONER) KRIPA(KRIPA.P.IN@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, LEGALBUREAUUGC@GMAIL.COM, DAULATRAMCOLLEGEDU@GMAIL.COM)(1123384193)(RESPONDENT) SHIV KUMAR PANDEY(SKAPANDEY@DLA.NET.IN)(7827633884)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, EGALBUREAUUGC@GMAIL.COM, DAULATRAMCOLLEGEDU@GMAIL.COM)(1123384193)(RESPONDENT) RAVIKESH KUMAR SINHA(RAVIKESHKSINHA@HOTMAIL.COM)(9350806823)(RESPONDENT)		

05.04.2025

ADVANCE CAUSE LIST

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
1	CRL.M.A. 21772/2024 In CRL.A.-652/2024	VINOD RAI @ BHULLAN V/s STATE (NCT OF DELHI)	AISHWARYA RAO (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ROOP NAGAR-208/2015)
2	CRL.M.(BAIL) 1914/2024 In CRL.A.-1067/2024	KARAN KUMAR V/s STATE & ANR.	YATHARTH SINHA	Listing Remarks: SATURDAY
		OTHER DETAILS OF ADVOCATES: M.P SINHA (SINHAANDSINHALAWOFFICES@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAN VIHAR-613/2017) BAIL APPLN. 2130/2017 FILED BY KARAN KUMAR (DISPOSED ON : 2017-11-27) TR.P.(CRL.) 36/2017 FILED BY KARAN KUMAR (DISPOSED ON : 2017-09-15) P.S.-FIR NO. :(AMAN VIHAR-613/2017)
3	CRL.M.(BAIL) 1924/2024 In CRL.A.-1075/2024	MUKESH KUMAR V/s STATE OF NCT OF DELHI	MANISH KUMAR VIKKEY, TARA NARULA	
		OTHER DETAILS OF ADVOCATES: LOVELEEN KAITHWAS (OJHAVINAYADVOCATE@GMAIL.COM)(9999447762)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-355/2015)
AFTER NOTICE MISC. MATTERS				
4	CRL.M.C.-6298/2023	LALA RAM V/s STATE NCT OF DELHI AND ANR.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: A.K. THAKUR(ADVOCATESUJATRAI@GMAIL.COM)(9810423168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-184/2019)

HIGH COURT OF DELHI
04.04.2025.

REGISTRAR(LISTING)

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COURT NO. 33
HON'BLE MS. JUSTICE PRATHIBA M.SINGH

NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS.SAPHALTA BHATI (MOB:-748238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.

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NOTE: Counsels and Litigants may send their appearances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M - 04:30 P.M. <https://forms.gle/LszUZHy9YMBfTrAu7>.

NOTE: ALL THE COUNSELS/LITIGANTS APPEARING VIRTUALLY ARE REQUESTED TO MENTION THE ITEM NUMBER AND THEIR NAME.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CO.PET.-191/1997 CO.APPL. 1536/1997 CO.APPL. 28/1998 CO.APPL. 182/1998 CO.APPL. 183/1998 CO.APPL. 185/1998 CO.APPL. 188/1998 CO.APPL. 568/1998 CO.APPL. 1639/1998 CO.APPL. 1999/1998 CO.APPL. 2046/1998 CO.APPL. 313/1999 CO.APPL. 548/1999 CO.APPL. 821/2001 CO.APPL. 469/2002 CO.APPL. 1513/2004 CO.APPL. 107/2006 CO.APPL. 135/2008 CO.APPL. 136/2008 CO.APPL. 137/2008 CO.APPL. 138/2008 CO.APPL. 139/2008 CO.APPL. 241/2008 CO.APPL. 277/2008 CO.APPL. 328/2008 CO.APPL. 429/2008 CO.APPL. 569/2008 CO.APPL. 717/2008 CO.APPL. 717/2008 CO.APPL. 896/2008 CO.APPL. 896/2008 CO.APPL. 946/2008 CO.APPL. 946/2008 CO.APPL. 92/2009 CO.APPL. 147/2009 CO.APPL. 148/2009 CO.APPL. 149/2009 CO.APPL. 264/2009 CO.APPL. 265/2009 CO.APPL. 490/2009 CO.APPL. 491/2009 CO.APPL. 492/2009 CO.APPL. 863/2009 CO.APPL. 1645/2009 CO.APPL. 1646/2009	RESERVE BANK OF INDIA V/s CRB CAPITAL MARKETS LTD.(PROVN. LIQN.) P.LTD.	MS.MANISHA, MR.R.NIROOP, SARAD KUMAR SINGHANIA, KHALID ARSHAD, SUMESH DHAWAN, RAJAT BHALLA, SUDHANSHU BATRA, KUNAL SINHA, SUDHANSHU BATRA & ASSOCIATES, RAISUDDIN, ASHISH RANA, S.N. GUPTA, AMIT PESWANI, AMIQUE KHALID, SWATI SETIA, M.R. SHAMSHAD, OFFICIAL LIQUIDATOR, BHUVAN GUGNANI, RAJENDRA SAHU, BHUPESH NARULA, N.K. KANTAWALA, LUTHRA & LUTHRA, JAI PRAKASH SINGH, M/S K.J. JOHN, SUDHANDSHU BATRA & ASSOCIATES, DEVASHISH BHARUKA, SHAHZAD, BINA MADHAVAN, BHUVAN GUGNANI, MR. S.K. GIRI, UDWADIA UDESHI AND CO., MS.GARIMA PANDEY, RS PRABHU, DO, MR.RISHI KAPOOR, K.P.TOMS, MANISHA, MR.S.BATRA, MR.RAMESH BABU, MR.AS MATHUR, MR. CM SHROFF, MR.PB AGARWALA, MANISHA TYAGI, MANOJ, RISHI AGARWALA, P J MEHTA, KR & ASSOCIATE, KAPIL KHER, R K MODI, R.K.MODI, DEVASHISH, NEETU, O.P.FAIZI, ROHIT CHOUDHARY, RAVI VERMA, REETESH SINGH, D.A.TAUR, SARFRAZ, Y.RAJAGOPALA RAO, SUNIL KUMAR SHARMA, BHACHAWAT AND ASSO., BACHAWAT AND ASSO., BHAWAT AND ASSO., SANJIV KAKRA, SANJEEV SINGH, R.K. RANJAN, R.P AGRAWAL, CHIRAG M SHROFF, ANNIRUDH SHARMA, FANISH KUMAR JAIN, RAJPAL SINGH, KULJEET RAWAL, SONALI JAITLEY, MANOJ KUMAR BADSIWAL, ASHISH RANA, ABHISHEK SHARMA, SANJAY DEWAN, AMIT PESWANI	

	CO.APPL. 1732/2009 CO.APPL. 1131/2012 CO.APPL. 1359/2012 CO.APPL. 1360/2012 CO.APPL. 1361/2012 CO.APPL. 1402/2012 CO.APPL. 1497/2012 CO.APPL. 2483/2012 CO.APPL. 324/2015 CO.APPL. 1493/2015 CO.APPL. 2000/2016 CO.APPL. 2001/2016 CO.APPL. 2835/2016 CO.APPL. 281/2017 CO.APPL. 941/2017 CO.APPL. 942/2017 CO.APPL. 943/2017 CO.APPL. 1359/2017 CO.APPL. 87/2019 CO.APPL. 491/2019 CO.APPL. 312/2022 CO.APPL. 695/2023 CO.APPL. 828/2023 CO.APPL. 1087/2024 WITH CO.APPL.(C) 46/2001 CS(OS) 2039/1998 CO.PET. 251/2002 CO.PET. 280/1997		
		OTHER DETAILS OF ADVOCATES: RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER) RAJENDRA SAHU(RAJ@SAHULEGAL.COM)(9910008632)(PETITIONER) R.P AGRAWAL(ADV.NARENDRA05@GMAIL.COM)(9654454624)(PETITIONER) SARFRAZ (ADV.SARFRAZZAIDI@GMAIL.COM)(9990363925)(PETITIONER) CHIRAG M SHROFF(CMSHROFF.ASSOCIATES@GMAIL.COM)(9811032077)(PETITIONER) ANNIRUDH SHARMA(ANNIRUDH@ASHARMA.IN)(9999080715)(PETITIONER) FANISH KUMAR JAIN(FKJLEGAL@GMAIL.COM)(9811143749)(PETITIONER) RAJPAL SINGH (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(RESPONDENT) SONALI JAITLEY(FILINGSTATUS@JAITLEYANDBAKHSHI.COM)(9870478400)(RESPONDENT) MANOJ KUMAR BADSIWAL(MANOJKK85@GMAIL.COM)(9873400923)(RESPONDENT) ASHISH RANA(AOR.ASHISHRANA@GMAIL.COM)(9971882200)(PETITIONER) ABHISHEK SHARMA(ABSHKSHARMA@GMAIL.COM)(9654317787)(PETITIONER) SANJAY DEWAN(SDADVOCATE@REDIFFMAIL.COM)(9811036782)(PETITIONER) AMIT PESWANI(AMITPESWANI37@GMAIL.COM)(9971479575)(RESPONDENT)	
2	CO.PET.-280/1997	PNB CAPITAL SERVICES LTD. V/s M/S CRB CORPORATION LTD.	SUNIL GOYAL, S BATRA, MK BAGRI, BIMLA K KAUL, SANAT KUMAR, TK GANJU, KK SHARMA, MR.P.NOROOP, THAMPI MATHUR, ANSHU MAHAJAN, UA RANA, SUMANTO DE, SK LUTHRA, SANJAY SHARMA, HS PARIHAR, PRAMOD AGGARWAL, RAJIV SHAKDHAR, DR.MANMOHAN SHARMA, JAGDEEP KISHORE, KJ JOHN, MR.ALOK SHARMA, JAGDISH PRASAD, BHACHAWAT & ASSOCIATES, BHUVAN GUGNANI, ANKUR SOOD, NARENDRA M SHARMA
		OTHER DETAILS OF ADVOCATES: ANKUR SOOD(ANKURSOODOFFICE@GMAIL.COM)(9871300587)(PETITIONER) NARENDRA M SHARMA(INFO@NMSLAWYERS.COM)(9810076398)(PETITIONER)	
3	CO.PET.-251/2002 CO.APPL. 1709/2016 CO.APPL. 2519/2016 CO.APPL. 1040/2024 WITH CO.PET. 191/1997	CRB CAPITAL MARKETS LTD. V/s RESERVE BANK OF INDIA	MR.NARESH BABU, BHUVAN GUGNANI, LEXORBIS, DINESH CHAND, MANISHA, CM OBEROI, ALAM ALI SISODIA, AK ROY, PARVEEN GAUTAM, S GUPTA, S HAZARIKA, ALAM ALI, CM SHROFF, PB AGGARWALA, AJAY BHARGAVA, S.BATRA, NEERAJ MALHOTRA AND ASSO, NEERAJ, SHAHZAD KHAN, ASHISH RANA, AMIT PESWANI
		OTHER DETAILS OF ADVOCATES: ASHISH RANA(AOR.ASHISHRANA@GMAIL.COM)(9971882200)(RESPONDENT) BHUVAN GUGNANI(BG.AFFINITYLEGAL@GMAIL.COM)(9810126664)(PETITIONER) AMIT PESWANI(AMITPESWANI37@GMAIL.COM)(9971479575)(RESPONDENT)	
4	CO.PET.-379/2009 CO.APPL. 1007/2018 CO.APPL. 262/2019 CO.APPL. 489/2019 CO.APPL. 40/2020 CO.APPL. 160/2020 CO.APPL. 161/2020	SECURITIES & EXCHANGE BOARD OF INDIA (TRUST PET. NO.3/1997) V/s CRB CAPITAL MARKETS LTD	NEERAJ MALHOTRA & ASSOCIATES, PRAVEEN SURI, SUNIL FERNANDES, JRLISTING LISTING, ANUJ KAPOOR, HETU ARORA SETHI, BHUVAN GUGNANI, RAJAT BHALLA, AVNEESH GARG, AMAN LEEKHA, SANJAY ABBOT, ARJUN AGGARWAL, ATUL KUMAR, ABHISHEK BAID, KESHAR SINGH NEGI, RAHUL SHARMA, AAKASH KHATTAR, KARTIKEY KUMAR CHOUDHARY, RAJAT BHALLA, BHUVAN GUGNANI,

CO.APPL. 240/2020 CO.APPL. 283/2020 CO.APPL. 330/2020 CO.APPL. 660/2020 CO.APPL. 26/2021 CO.APPL. 737/2021 CO.APPL. 807/2021 CO.APPL. 808/2021 CO.APPL. 33/2022 CO.APPL. 420/2022 CO.APPL. 39/2023 CO.APPL. 351/2023 CO.APPL. 546/2023 CO.APPL. 797/2023 CO.APPL. 851/2023 CO.APPL. 866/2023 CO.APPL. 30/2024 CO.APPL. 37/2024 CO.APPL. 38/2024 CO.APPL. 39/2024 CO.APPL. 203/2024 CO.APPL. 204/2024 CO.APPL. 504/2024 CO.APPL. 506/2024 CO.APPL. 520/2024 CO.APPL. 533/2024 CO.APPL. 573/2024 CO.APPL. 574/2024 CO.APPL. 845/2024 CO.APPL. 947/2024 CO.APPL. 1001/2024		AVNEESH GARG, K J JOHN, SARFRAZ, ABHISHEK, SUNIDHI MITTAL, ABHISHEK BAID, ATUL KUMAR, AMAN LEEKHA, RAHUL SHARMA, ANUJ P AGARWALA	
	OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(PETITIONER) SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM, CHANDRANATH.BARAIK@GMAIL.COM)(9910792104)(PETITIONER) RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER) BHUVAN GUGNANI(BG.AFFINITYLEGAL@GMAIL.COM)(9810126664)(PETITIONER) SUNIL FERNANDES(SUNILF.ADV@GMAIL.COM, CHANDRANATH.BARAIK@GMAIL.COM)(9910792104)(PETITIONER) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(PETITIONER) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9899528188)(PETITIONER) SARFRAZ (ADV.SARFRAZZAIDI@GMAIL.COM)(9990363925)(RESPONDENT) ABHISHEK (AMARATHA@YAHOO.COM)(9999874536)(PETITIONER) SUNIDHI MITTAL(MSUNIDHI@YMAIL.COM)(9350560800)(PETITIONER) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(PETITIONER) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(PETITIONER) BHUVAN GUGNANI(BG.AFFINITYLEGAL@GMAIL.COM)(9810126664)(PETITIONER) ATUL KUMAR(ADVABHIMANYUSHARMA89@GMAIL.COM)(9999719592) AMAN LEEKHA(LEEKHA.AMAN@GMAIL.COM)(9871455077)(RESPONDENT) RAHUL SHARMA(KARAMSAMYAL@GMAIL.COM)(9871014678)(PETITIONER) ANUJ P AGARWALA(ANUJ@PBA.NET.IN)(9811885242)(PETITIONER)		

COURT NO. 42**HON'BLE MS. JUSTICE PRATHIBA M.SINGH**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-2039/1998	CAN FIN HOMES LTD. V/s CRB CAPITAL MARKETS LTD.	ABRAHAM, SK LUTHRA, MR. PIYUSH KALRA, RAVIKESH SINHA, T C SANDEEP, MR. ABHISHEK AGGARWAL, MR. RAHUL MALHOTRA, MS. VERONICA MOHAN, MR. BHUVAN GUGNANI, RITU MAKAR ROHIT AGGL.	
PART-HEARD MATTERS				
2	CS(COMM)- 20/2019 I.A. 561/2019	TATA SKY LIMITED V/s S G ENTERPRISES- TATA SKY SALES AND SERVICES AND ORS.	VAKUL SHARMA, MOAZZAM KHAN, AKSHITA JAIN, ARUNAV GUHA ROY, TANMAYA MEHTA	

3	CS(COMM)- 350/2020 I.A. 7456/2020 I.A. 9624/2020 I.A. 9629/2020 I.A. 996/2021 I.A. 16148/2022	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. V/s AMUL- FRANCHISE.IN & ORS.	ALIPAK BANERJEE, IMON ROY, T.N.DURGA PRASAD, MOAZZAM KHAN, PRAVEEN KUMAR JAIN, NEEL ANJAN MASON, LEXORBIS, ABHISHEK SINGH	
4	CS(COMM)- 176/2021	SNAPDEAL PRIVATE LIMITED V/s GODADDYCOM LLC AND ORS	MOAZZAM KHAN, ALIPAK BANERJEE, PRAVEEN KUMAR JAIN, SIDHESHWAR NAMDEV BIRADAR, LAKSHMI KRUTTIKA VIJAY, PALLAVI SINGH RAO, PRITIKA KOHLI	
5	CS(COMM)- 228/2021 I.A. 6441/2021 I.A. 11684/2021 I.A. 1412/2022 I.A. 1413/2022 I.A. 12160/2022 I.A. 12171/2022 I.A. 14920/2022 I.A. 14923/2022 I.A. 17716/2022 I.A. 35036/2024 I.A. 45652/2024	BAJAJ FINANCE LIMITED V/s REGISTRANT OF WWW.BAJAJ- FINSERVE.ORG & ORS.	TINE ELIZABETH ABRAHAM, ALIPAK BANERJEE, ADITYA GUPTA, MOAZZAM KHAN, ASHOK KUMAR, VIKAS KUMAR, LAKSHMI KRUTTIKA VIJAY, ABHISHEK SINGH, ABHISHEK SINGH, SHIVANI RAWAT, ASHOK KUMAR	
6	CS(COMM)- 135/2022 I.A. 3423/2022 I.A. 1221/2023 I.A. 8858/2025 I.A. 8859/2025	DABUR INDIA LIMITED V/s ASHOK KUMAR AND ORS	GEETANJALI VISVANATHAN, ALIPAK BANERJEE, MOAZZAM KHAN, RAJESH KUMAR, VARUN PATHAK, NIRUPAM LODHA, MD SAZID RAYEEN, ALIPAK BANERJEE, VARUN PATHAK	

7	CS(COMM)-475/2022 I.A. 10851/2022 I.A. 10852/2022 I.A. 12173/2022	FASHNEAR TECHNOLOGIES PRIVATE LIMITED V/s MEESHO ONLINE SHOPPING PVT. LTD & ANR.	ALIPAK BANERJEE, NEEL ANJAN MASON, VIVEK AYYAGARI, ALIPAK BANERJEE	
8	CS(COMM)-490/2022(Disposed off case)	INFINITI RETAIL LIMITED V/s M/S CROMA WHOLESALER & ORS.	ALIPAK BANERJEE, PIYUSH SINGHAL, KUNAL ANAND, K R SASIPRABHU, DINESH CHANDRA TRIPATHI, IRSHAD AHAMED SIDDIQUI, SAURABH KALIA, ANIMESH KHANDELWAL, LAKSHMI KRUTTIKA VIJAY	
9	CS(COMM)-193/2019 I.A. 5399/2019 I.A. 11497/2019 I.A. 18216/2019 I.A. 15451/2021 I.A. 6069/2022 I.A. 31775/2024	COLGATE PALMOLIVE COMPANY & ANR. V/s NIXI & ANR.	VAKUL SHARMA, AVIJIT SHARMA, AKSHITA JAIN, TEJAS KARIA, R MAYA, AKSHAY AGARWAL, ACHUTAN SREEKUMAR, KUSHAGRA GOEL, ACHUTHAN SREEKUMAR	
10	CS(COMM)-297/2019	MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD. V/s KUMAR PRAHLAD & ANR.	SATISH SINGH, SHOBHIT AGRAWAL	
11	CS(COMM)-298/2019 I.A. 8189/2019 I.A. 13215/2019 I.A. 13631/2019 I.A. 15695/2019 I.A. 15696/2019 I.A. 14210/2021 I.A. 16707/2021	ULTRATECH CEMENT LIMITED & ANR. V/s WWW.ULTRATECH CEMENTS.COM & ORS.	AASISH SOMASI, T.N.DURGA PRASAD, ROHAN NARULA, GAGAN GUPTA, TEJAS KARIA, HIMANSHU BAGAI, MUNISH MEHRA, SONAL CHHABLANI	

12	CS(COMM)- 732/2019 I.A. 3865/2020 I.A. 9234/2020 I.A. 4596/2025 I.A. 4597/2025	MONTBLANC SIMPLO GMBH V/s MONTBLANCINDIA. COM & ORS.	LALIT KUMAR, RAJIV RANJAN DWIVEDI, DEEPAK SAMOTA, RAJIV DWIVEDI, DHAWAL MOHAN, VAKUL SHARMA, SHUBHAM BHALLA, MOAZZAM KHAN, MANISH BIALA, MANISH BIALA	
13	CS(COMM)- 373/2020 I.A. 7995/2020 I.A. 7996/2020 I.A. 7999/2020 I.A. 9171/2020 I.A. 84/2021 I.A. 430/2021 I.A. 1371/2021 I.A. 19495/2023 I.A. 583/2024	ITC LIMITED V/s ASHOK KUMAR & ORS.	GURMEET BINDRA, NAZIM UDDIN AHMED, ARTI SINGH, LOVLEEN GOYAL, SOURADEEP MUKHOPADHYAY, SOURADEEP MUKHOPADHYAY, SHIVANG SHARMA	
14	CS(COMM)- 498/2020 I.A. 10520/2020 I.A. 10521/2020	MICROSOFT CORPORATION & ANR. V/s PCPATCHERS TECHNOLOGY PRIVATE LIMITED & ORS.	SUMIT NAGPAL, SURABHI PANDE, IMON ROY, IMON ROY	
15	CS(COMM)- 82/2020 I.A. 2402/2020	JOCKEY INTERNATIONAL INC. V/s WWW.JOCKEYFRAN CHISE.COM & ORS.	VIVEK JAIN, SHOBHIT AGARWAL	
16	CS(COMM)- 154/2021 I.A. 4692/2021 I.A. 10905/2022 I.A. 3304/2025	GODREJ PROPERTIES LTD V/s ASHOK KUMAR & ANR.	MOAZZAM KHAN, VIBHAV MITHAL, VIBHAV MITHAL, ACHYUT TEWARI	
17	CS(COMM)- 276/2021 I.A. 7329/2021	MICROSOFT CORPORATION & ANR. V/s TECH HERACLES OPC PRIVATE LIMITED & ORS.	DEEPANK SINGHAL, DEEPANK SINGHAL	

18	CS(COMM)- 293/2021 I.A. 7543/2021	TATA SONS PRIVATE LIMITED & ANR. V/s M/S ELECTRO INTERNATIONAL & ORS.	RUDRAKSHI JOSHI, ROHIL BANSAL, ROHIL BANSAL	
19	CS(COMM)- 95/2021 I.A. 21025/2022 I.A. 6516/2023	THE HIMALAYA DRUG COMPANY & ORS. V/s ASHOK KUMAR & ORS.	SURINDER SINGH, VIBHOR MATHUR, SUMIT SAURAV, SARFARAZ KHAN, TUNTUN KUMAR MISHRA, GEETANJALI VISVANATHAN, MISHTHI DUBEY	
20	CS(COMM)- 700/2019 I.A. 17945/2019 I.A. 1876/2020	XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED & ANR. V/s WWW.XIAOMI- INDIA.XYZ & ORS.	T.N.DURGA PRASAD, MOAZZAM KHAN, SHIKHA SARIN, PARSHANT ARORA, DHRUV GROVER, ABHAY PRAKASH	
21	I.A. 2285/2024 In CS(COMM)- 250/2020 (Disposed off case)	STAR INDIA PVT. LTD. & ANR. V/s OXIBUZZ.COM & ORS.	MOAZZAM KHAN, T.N.DURGA PRASAD, SHWETA SAHU, YATINDER GARG, SHWETA SAHU	
22	CS(COMM)- 255/2020	INDIAMART INTERMESH LIMITED V/s MR. AKASH VERMA & ORS.	NEEL ANJAN MASON, ANUPAM KUMAR MISHRA, RANJEET SINGH SIDHU	
23	CS(COMM)- 324/2020 I.A. 6950/2020 I.A. 12588/2020 I.A. 11510/2021 I.A. 8588/2025	MCDONALDS CORPORATION & ANR. V/s NATIONAL INTERNET EXCHANGE OF INDIA & ORS.	IMON ROY, VIVEK JAIN, CHUMAN MANDAL, ALIPAK BANERJEE, SANTOSH KUMAR ROUT, MOAZZAM KHAN, SUNIL SHUKLA, GEETANJALI VISVANATHAN, ANURAG JAIN, JAYDIP PATI, PRASHANT TRIPATHI, ANMOL MEHTA, BINDRA RANA, BINDRA RANA, JAYDIP PATI	

24	CS(COMM)- 424/2020 I.A. 20247/2022 O.A. 85/2024	SHOPPERS STOP LIMITED V/s M/S SHOPPERSTOP & ORS.	MOAZZAM KHAN, P. S. SUDHEER, SAGAR CHANDRA	
25	CS(COMM)- 471/2020 I.A. 9795/2020 I.A. 2961/2021 I.A. 2885/2022 I.A. 5509/2022 I.A. 15107/2022 I.A. 2939/2023 I.A. 10797/2023 I.A. 10798/2023 I.A. 22191/2023 I.A. 3236/2024 I.A. 41778/2024 I.A. 8901/2025 I.A. 8902/2025 I.A. 8903/2025 I.A. 8904/2025	PB FINTECH LIMITED V/s POLICY BAZAR FINANCE & ORS.	ROOPALI MOHAN, MOAZZAM KHAN, ABHISEK MOHANTY, SHUBHENDU ANAND, ANURAG JAIN, KAPIL WADHWA, ADITYA GUPTA, RAJESH KUMAR, GEETANJALI VISVANATHAN, NISHI SHABANA, TEJAS KARIA, KAPIL WADHWA	
26	CS(COMM)- 399/2021 I.A. 10855/2021	HINDUSTAN UNILEVER LIMITED V/s NITIN KUMAR SINGH & ORS.	RAHUL DUBEY, ANKUR PRAKASH, NEEL ANJAN MASON, ANGAD SINGH MAKKAR	
27	CS(COMM)- 524/2021 I.A. 13715/2021 I.A. 4506/2022	KAMDHENU LIMITED V/s RAGHUNATH VIRDHARAM BISHNOI AND ORS	NEEL ANJAN MASON, MOAZZAM KHAN, ACM LEGAL, ABHISEKH KUMAR SINGH, AKHIL SHANKHWAR, S K BANSAL	
28	CS(COMM)- 12/2022 I.A. 263/2022 I.A. 20922/2022	NEW BALANCE ATHLETICS INC V/s NBSTORESININDIA. IN & ORS.	NAVEEN KUMAR JAIN, AKSHAY GOEL, SHIVAM NARANG, RISHABH JAIN, URFEE ROOMI	
29	CS(COMM)- 26/2022 I.A. 612/2022 I.A. 613/2022 I.A. 954/2022	HT MEDIA LTD V/s POOJA SHARMA & ORS.	NEEL ANJAN MASON, MOAZZAM KHAN, SIDDHARTH KUMAR, FIROZ IQBAL KHAN, ANGAD SINGH MAKKAR	

30	CS(COMM)-35/2022 I.A. 819/2022 I.A. 3168/2022 I.A. 4738/2022 I.A. 8767/2022 I.A. 48352/2024 I.A. 49655/2024	KAJARIA CERAMICS LIMITED V/s GODADDY.COM LLC & ORS.	MANTU KUMAR SINGH, SANTOSH KUMAR ROUT, MOAZZAM KHAN, ASHWANI KUMAR, MONAZIR AHSAN NIYAZI, LAKSHMI KRUTTIKA VIJAY, BADRI PRASAD SINGH, BINDRA RANA, RISHI KAPOOR, MOAZZAM KHAN	
31	CS(COMM)-233/2022 I.A. 5780/2022 I.A. 5781/2022	BAJAJ FINACE LTD & ANR. V/s NIKO DAS & ANR.	NEEL ANJAN MASON, AKHIL SHANKHWAR, RAJESH RANJAN DUBEY, ANGAD SINGH MAKKAR	
32	CS(COMM)-275/2022 I.A. 6535/2022 I.A. 6536/2022	HINDUSTAN UNILEVER LTD & ANR. V/s UNILEVERR1.IN & ORS.	VIVEK AYYAGARI	
33	CS(COMM)-364/2022 I.A. 8518/2022 I.A. 8519/2022 I.A. 8520/2022 I.A. 12855/2022	AMAZON SELLER SERVICES PRIVATE LIMITED & ANR. V/s AMAZONBUYS.IN & ORS.	QAUSAR KHAN, R MAYA, RISHAB RAJ JAIN, RITU MISHRA, VIVEK AYYAGARI, R MAYA	
34	CS(COMM)-303/2022 I.A. 7302/2022 I.A. 7307/2022 I.A. 17365/2022 I.A. 19451/2022 I.A. 21036/2022 I.A. 169/2023 I.A. 1932/2023 I.A. 1933/2023 I.A. 3319/2023 I.A. 7338/2023 I.A. 8120/2023 I.A. 11597/2023 I.A. 13276/2023 I.A. 17896/2023 I.A. 24159/2023 I.A. 720/2024	BURGER KING CORPORATION V/s SWAPNIL PATIL & ORS.	AKHIL SHANKHWAR, AKSHITA JAIN, ARUN KUMAR SHUKLA, HARSHAD V HAMEED, ANUPAM SINGH, SHWETA SAHU, KUMAR VISHWJEET, DINESH CHANDRA TRIPATHI, AMIT MAHALIYAN, AMANDEEP SINGH, ADITYA GUPTA	

	I.A. 3785/2024 I.A. 42225/2024 I.A. 3995/2025 I.A. 6833/2025			
35	CS(COMM)- 389/2022 I.A. 9069/2022 I.A. 12578/2022	THE CAPITAL GROUP COMPANIES, INC V/s ASHOK KUMAR & ORS.	AKHIL SHANKHWAR, MAMTA RANI, ARJUN SINGH, NIDHI RAMAN, KHAITAN & CO., ANSHUL RAI, NIRUPAM LODHA, JATIN SETHI, LOVLEEN GOYAL, DEEPAK GOGIA, TEJAS KARIA, QAUSAR KHAN, SHWETA SAHU, YOGESH PACHAURI, NAQEEB NAWAB	
36	CS(COMM)- 113/2023 I.A. 4200/2023 I.A. 21659/2023	INDIAN FARMERS FERTILISER COOPERATIVE V/s REGISTRANT OF IFFCOFRANCHISE.COM & ORS.	LOVLEEN GOYAL, SHIVENDRA PRATAP SINGH, APOORV KHATOR, ARUN AGGARWAL, R MAYA, GAURAV SHARMA, TEJAS KARIA, HARSHAD V HAMEED, TINE ELIZABETH ABRAHAM, LEXORBIS, ABHISHEK SINGH	
37	CS(COMM)- 610/2023 I.A. 16723/2023 I.A. 647/2024	CRESSET CAPITAL MANAGEMENT LLC & ANR. V/s REGISTRANT OF WWW.CRESSETCAPITA L.IN WWW.CRESSETINDIALI VE.LIVE & ORS.	R MAYA, ANUJ BERRY, R MAYA	

BATCH MATTERS

38	I.A. 6194/2025 In CS(OS)- 56/2022	SHIV NARAIN SHARMA AND ANR. V/s KIRPA RAM AND ORS.	SATYAM THAREJA, NEERAJ KUMAR, KAMAL MEHTA, ARMAAN VERMA, LCR-S-1882/20 RECEIVED FROM THE COURT OF SH.NEHA GARG, CIVIL JUDGE 01, CENTRAL THC COURTS DELHI FILED IN COMPLIANCE OF ORDER DT.14/01/22 IN FAO- 36/21, SATYAM THAREJA, HARSH VARDHAN SHARMA	
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SHRI KALKAJI MANDIR(PART-HEARD MATTERS)

39	CS(OS)-55/2022 I.A. 12299/2022 I.A. 12300/2022 I.A. 12341/2022 I.A. 12342/2022 I.A. 19288/2022 CCP(O) 91/2023 I.A. 24076/2023	KHEM CHAND V/s PRAKASHWATI AND ORS.	SATYAM THAREJA, NEERAJ KUMAR, ARMAAN VERMA, LCR-S- 97362/16 RECEIVED FROM THE COURT OF SH.NEHA GARG, CIVIL JUDGE 01, CENTRAL THC COURTS DELHI FILED IN COMPLIANCE OF ORDER DT.14/01/22 IN FAO-36/21, SATYAM THAREJA, SHUBHAM GUPTA	
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NOTE: CS(COMM) 490/2022 SHOWN AT ITEM NO.8 MAY BE TREATED AS DELETED.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-373/2012 I.A. 12409/2021 I.A. 16231/2022 I.A. 30704/2024 I.A. 593/2025 I.A. 7486/2025 I.A. 7487/2025	HARINDER GUMAN V/s PARAMJIT SINGH DHILLON	GAURAV DUGGAL, AMAN SAREEN AND ASSOCIATES (CA, SHIV CHOPRA, RAJPAL SINGH, R.K. AGGARWAL, MAHESH AGARWAL	
ADMISSION DENIAL				
2	CS(OS)-359/2018	MANILA SETIA & ANR. V/s PRASHANT KHER	YASH MISHRA, YUDHVIR SINGH CHAUHAN, OSHEEN CHAWLA, S. K. AGARWAL, GURMEET KAUR KAPUR	
FOR EVIDENCE				
3	CS(OS)-683/2015 CC 55/2015 I.A. 36900/2024 WITH CS(OS) 1545/2015	SH. MAHIM PAL KOHLI AND ANR. V/s SH. RAJIV KOHLI & ORS.	VINAY KUMAR JAIN, SIDDHARTH JAIN, RENUKA SAWHNEY, ARJUN SYAL, ANUSUYA SALWAN, K SUNIL, ANUSUYA SALWAN, KUMAR SUNIL	AT 11:00 A.M

05.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

4	CS(OS)-1545/2015 CC 2/2016 I.A. 4730/2025	R C KOHLI V/s RAJIV KOHLI & ORS	VIJAY KUMAR, SIDDHARTH JAIN, RENUKA SAWHNEY, ARJUN SYAL, VINAY KUMAR JAIN, ANUSUYA SALWAN & ASSO, SIDDHARTH JAIN	AT 11:00 A.M
5	CS(OS)-588/2018 I.A. 10048/2019 I.A. 24621/2023	PREM KUMAR CHHABRA V/s ASHOK KUMAR CHHABRA & ORS.	JASPREET SINGH KAPUR, SHREY CHATHLY, ARUN VOHRA, DASHMESH TRIPATHI, GOVIND K RISHI, SHIKHA SAPRA	AT 11:00 A.M
6	TEST.CAS.-55/2012 I.A. 2418/2013 I.A. 7560/2016 I.A. 7561/2016 I.A. 15930/2021 I.A. 19306/2022 I.A. 19307/2022 I.A. 48343/2024	RAKESH DHAWAN V/s STATE & ORS	JASMINE, AMRIT OBEROI, SAKET SIKRI, SANDEEP AGARWAL, RAJESH PATHAK, AMRIT KAUR OBEROI, EKTA KALRA SIKRI	
FOR ORDERS				
7	CS(OS)-856/2024 I.A. 43225/2024 I.A. 43229/2024 I.A. 3326/2025	RAVINDER TANEJA & ANR. V/s NARAIN DAS TANEJA & ORS.	RAKESH KUMAR MITTAL, AMANDEEP SINGH	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR EVIDENCE				
1	CS(OS)-2258/2010 WITH TEST.CAS. 3/2001 CS(OS) 2110/2011	SIMRIN SINGH V/s AMRIT SRINIVASAN & ANR	R.M.GUPTA, K.DATTA, RACHNA AGGARWAL, SANJEEV, ANKUR MAHINDRO, K R CHAWLA, UJAS KUMAR, SIDDHARTH YADAV, ABHIJAT, AANCHAL BASUR, WASIM ASHRAF, ABHIJAT & LIZA BARUAH	
2	TEST.CAS.-3/2001	SIMRIN SINGH V/s STATE & ORS	VINET JHANJI, J.DASS, ABHIJEET, K DATTA, J. DASS, NITIN JAIN, AJAY BHAHME, INEET JHANJI, VIJAY GUPTA, RACHNA AGGARWAL, K R CHAWLA, ANKUR MAHINDRO, UJAS KUMAR, SIDDHARTH YADAV, RISHABH BANSAL, AANCHAL BASUR, WASIM ASHRAF, MANOJ	

05.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

3	CS(OS)-2110/2011 I.A. 12967/2018 I.A. 15403/2018 I.A. 13470/2019	AMRIT SRINIVASAN V/s ANDREA MENEFEE SINGH AND ORS	RACHNA AGGARWAL, ANKUR MAHINDRO, K R CHAWLA, UJAS KUMAR, MANISH KUMAL SARYAL, SIDDHARTH YADAV, MANISH KUMAR SARYAL, ABHIJAT, AANCHAL BASUR, WASIM ASHRAF, R.M.GUPTA, ABHEY NARULA	
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Concluded
BY ORDER
REGISTRAR ORIGINAL



DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE
DELHI HIGH COURT
NEW DELHI
Cause List 05.04.2025

S. No.	M&C File No.	Case Name	Parties	Mediator	Time	Mark Your Attendance at
Extn. Block, Ground Floor						
1	3572/24	Arb. P. 1429/2024	LLOYD Insulations India Ltd Vs Evertrax Engineering LLP	Mr. D S Mehandru, Adv	2.00pm	Through VC
2	98/25	W. P . (Crl) 69/2025	Amandeep Singh Vs The State Govt. Of NCT Of delhi & ors	Mr. Sunil Mittal Sr. Adv./ Mr. Naresh Thanai, Adv. Co	3.00pm	Through VC
3	247/25	CS(COMM) 181/2024	Tirath Agro Technology Private limited Vs Navkar Agriculture Industries	Mr. Rajat Manchanda, Adv	3.00pm	Through VC
4	61/25	Mediation Petition 61/2025	Shivansh Chanshoria Vs Priya Sharma	Ms. Pusshp Gupta, Adv	4.00pm	Through VC
5	3057/24	Crl. MC 5311/2022	Surinder Kumar Arora & Anr VS Shivani Manchanda & Anr	Mr. Sunil Mittal, Adv./ Mr. Naresh Thanai, Adv. (Co)	5.00pm	Extn. Block
6	3351/24	RFA (COMM) 298/2024	Narang Tyre Sales & Ors Vs Vinay Gupta & Anr	Ms. Gayatri Puri, Adv	5.00pm	Extn. Block
7	673/25	CS(COMM) 656/2024	Hell Energy Magyarorszag KRT Vs. Vishnu Enterprises & Ors.	Mr. Vaibhav Sharma, adv	5.00pm	Extn. Block
8	129/25	Mediation Petition 129/2025	Ashwani Gupta Vs. Suresh Kumar Gupta	Mr. Vaibhav Sharma, Adv	12.00pm	Extn. Block
9	942/25	CS(OS) 706/2023	Manoj Matta & anr Vs Narendra Kumar Matta & anr	Mr. Mohit Gupta, Adv	12.30pm	Extn. Block
10	39/25	PIM 39/2025	M/S IFCI Ventures Capital Funds Limited Vs. Abhyudaya Green Economic Zone Pvt. Ltd.	Mr. Amit Saxena, Adv	2.00pm	Extn. Block
11	40/25	PIM 40/2025	M/S IFCI Ventures Capital Funds Limited Vs. Chandan & Chandan Industries Pvt. Ltd.	Mr. Amit Saxena, Adv	3.00pm	Extn. Block
Admin. Block 4th Floor						
12	664/25	HMA 80/2025	Mansi Goyal Ne Loiwal Vs. Arjun Goyal	Ms. Shalini Shishodia, Adv	11.00am	Through VC
13	79/25	Mediation Petition 79/2025	Khyati Pandey Vs Mohit Shekhar	Ms. Manika Vohra Aggarwal, Adv	11.00am	Through VC
14	3317/24	CS(Comm) 1061/2024	Kawasaki Motors Ltd & anr Vs Kabira Mobility Private Limited	Mr. Atul Bhuchar, Adv	12.00pm	Through VC
15	784/25	CRL. M.C. 3757/2023	Shri Ram Diya Vs. State Of NCT Of Delhi & Anr.	Ms. Nisha Bhambhani, Adv/ Mr. Paras Choudhary, Adv. (CO)	3.00pm	Through VC
16	715/25	Arb P 1607/2024	Cars 24 Financial Services P Ltd Vs Balwinder Singh & anr	Mr. Saiyed Uruj Abbas, Adv	3.00pm	Through VC
17	1786/22	CS(OS) 154/2018	Pranav Gupta Vs Adeesh Gupta & ors	Mr. J.P Sengh, Sr. Adv	4.00pm	Through VC
18	182/24	Mediation Petition 182/2024	Sumit Chhabra Vs Ritika Puri	Mr. Vinod Kumar, Adv	4.00pm	Through VC
19	3399/24	CS(OS) 974/2024	Mrs.Satnam Malik(through GPA Holder) VS Rajni Bhalla & ors.	Mr. Praveen Khattar, Adv	4.00pm	Through VC
20	309/25	MT CASE157/2023	Shefali Gandhi Vs Vikram Aditya Singh	Ms. Anjali Vohra, Adv	4.00pm	Through VC
21	698/25	CS(Comm) 854/2023	The Indian Hotels Company Limited Vs GrandRoyal Taj Club International P Ltd	Mr. Atul Bhuchar, Adv	4.00pm	Through VC
22	2071/24	W P (Crl) 1811/2024	Maya Kumari Vs State (Govt of NCT Delhi) & ors	Visitation	11.000am	Admin. Block 4 th Floor
23	2426/24	MAT.APP. (FC) 297/2024	Ms. Mithila Murada Vs Sh. Akhilesh Bali	Dr. Priyanka, Counsellor	11.00am	Admin. Block 4 th Floor



DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE
DELHI HIGH COURT
NEW DELHI
Cause List 05.04.2025

24	946/25	Mat App (FC) 66/2025	Sanjeev Kakar Vs Vanisha Kakar	Ms. Deepraj Sandhu, Counsellor	1.00pm	Admin. Block 4 th Floor
25	868/25	Crl. Rev. P. 667/2023	Raghav Mehra Vs./ Snigdha Mehra & Anr.	Ms. Shalini Shishodia, Adv	2.00pm	Admin. Block 4 th Floor
26	2882/24	Mt Case 164/2023	Shalini Bhatia Vs Vipin Bhatia	Ms. Veena Ralli, Adv	3.00pm	Admin. Block 4 th Floor
27	606/25	CRL.REV.P 964/2023	Rakesh Kumar Vs. Smt. Madhu Bala Kashyap & Ors	Ms. Vandana Khurana, Adv	3.00pm	Admin. Block 4 th Floor
28	623/25	TR.P(C) 8/2025	Anchal Goel Vs. Vipul Goel	Ms. Sangeeta Mehrotra, Adv	3.00pm	Admin. Block 4 th Floor
29	716/25	CS(Comm) 445/2022	M/s Rising Eastern Global Vs M/s Good Earth	Ms. Veena Ralli, Adv	3.00pm	Admin. Block 4 th Floor
30	1802/22	Cont. Cas (C) 584/2022	Rishi Mehar Vs Shalini Tamar	Visitation	3.00pm to 5.00pm	Admin. Block 4 th Floor
31	3409/24	CS(OS) 860/2024	Kamya Sharma & ors Vs Nitin Bhargava & ors	Ms. Veena Ralli, Adv	3.30pm	Admin. Block 4 th Floor
32	2961/24	Mat. App. (FC) 359/2024/ GP No. 23/2022	Mukul Khanna Vs Rashmi Khanna	Ms. Deepraj Sandhu, Counsellor	4.00pm	Admin. Block 4 th Floor
33	113/25	Mediation Petition 113/2025	Arshia Sethi Vs. Mohit Kumar	Ms. Swati Setia, Adv	4.00pm	Admin. Block 4 th Floor
34	46/24	PIM 46/2024	Meena Aggarwal Vs Raj Kumar Aggarwal	Mr. Atul Bhuchar, Adv	4.00pm	Admin. Block 4 th Floor